

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
AT CHENNAI

(APPELLATE JURISDICTION)

Company Appeal (AT) (CH) (Ins) No.123/2024
(IA Nos.331, 332 & 333/2024)

In the matter of:

Sanjay Saihgal
Suspended Director of
Deccan Charters Pvt. Ltd. ... Appellant

V

Krone Finstock Pvt. Ltd. & Anr. ...Respondent

Present :

For Appellant : Mr. P.H. Arvindh Pandian, Sr. Advocate,
For Mr.Pawan Jhabakh, Advocate
Mr. Jerin Asher Sojan, Advocate
Mr. K.M. Ashif, Advocate

For Respondent : Mr. R. Murari, Sr. Advocate-R1
Mr. Anshuman, Advocate -R2

ORDER
(Hybrid Mode)

10.04.2024:

Heard the Learned Senior Counsel appearing for the 'Appellant' Mr. P.H. Arvindh Pandian. Also, 'Heard' Mr. R. Murari, Learned Senior Counsel appearing for 1st Respondent/'Financial Creditor'.

It is brought to the 'Notice' of this 'Tribunal' that the 'Public Announcement' was issued on 08.04.2024 by the '2nd Respondent'/'Interim Resolution Professional' and the 'Last date' is on 19.04.2024.

The 2nd Respondent/‘Interim Resolution Professional’ is not to proceed any further till the next date of ‘Hearing’ i.e. on 26.04.2024.

In the meanwhile, the Learned Counsel for the 1st Respondent/‘Financial Creditor’ is required to file ‘Reply/Response/Counter’ of 1st Respondent before the ‘Office of the Registry’ through ‘e-filing’, within ‘four days’ from today of course, prior to the ‘Hearing’ of the matter, and the copy of the same to be served to the other side, well in advance, before the next date of ‘Hearing’.

On receipt of the Copy of the Reply/Response/Counter of the 1st Respondent/‘Financial Creditor’, it is open to the Learned Counsel for the Appellant to file ‘Rejoinder’, if any, before the ‘Office of the Registry’ through ‘e-filing’ and the copy of the same shall be served to the other side, well in advance, before the next date of ‘Hearing’.

The ‘Office of the Registry’ is directed to ‘List’ the matter on 26.04.2024.

[Justice M. Venugopal]
Member (Judicial)

[Justice Sharad Kumar Sharma]
Member (Judicial)

[Jatindranath Swain]
Member (Technical)

SE/TM